- (a) whether Government have decided to increase the fee for industrial licences j ami
- (b) if so, the reasons therefor and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVII SUPPLIES (SHRI B. P. MAURYA): (a, ; nd (b) In order to eliminate infruelious and incomplete applications for industrial licences and to meet the increase in costs in dealing with the applications for industrial licences. Government decided to increase the fee for applications for industrial licences from Rs. 50/- to Rs. 500/- with effect from 1st October, 1974. As the investment upto Rs. 1 crore are exempt from industrial licensing, this rise in fee v. ill not affect small and medium entrepreneurs since in most cases, they would not require licences for setting up industries.

108. [Transience! to the 19th November, 1974.]

Smugglers kept in Tihar Central Jail, New Delhi

- 109. SHRI INDRADEEP SINHA: Will the Minister of HOME AFFAIRS be pleas ed to slate:
- (a) the number of smugglers who are Kept in each class in Tihar Central Jail, New Delhi;
- (b) what facilities are provided to them under the roles:
 - (c)whether they have asked for extra ties; and
 - fd) if so. v. hat are the details thereof'.'

THE DEPUTY MINISTER IN Til!. MINISTRY OF KOMI AFFAIRS (SHRI F. Ii. MOHSIM: (a) 32 in ordinary class.

(b) No facilities other than those provided in the rules in the Jail Manual are being provided to them, e.g.. they are being treated as undertrial prisoners of ordinary

class and diet according to diet scale of 'C class prisoners, is given to them. Interviews are allowed to them only with the approval of the detaining authorities.

- (c) No Sir.
- (d) Does not arise,
- 110. [Transferred to the }')th November, 974.]
- 111. [Trgnsferred to the 22nd November, 1974.]

टेलीफोल करेक्समें के लिए माबेदन का

- 112. भी सचाई सिंह सिकोप्रियाः परा संचार मंबी यह बताने की हुए। गरेंचे कि:
- (क) धनस्म, १५७४ के प्रत्य तक देश में टैनीफोन कनेक्झन देने के लिये किनने झांबेदन पत्र निपटाने को झाफी थे:
- (क) कितने पायेषक 3 वर्ष से स्रविक समय से अतीका करने का रहे हैं; बीर
- (ग) क्या धावेडकों को मीधाना से टेलीकोन कनेक्सन देने को कोई बोजना नरकार के विचाराधीन है और विद्या, तो उनकी कम देखा क्या है ?
- ; | Applications for telephone connections
- 112. SHRI SAWAISINGH SISODIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of applicants for tele phone connections in She country p at the end of August, 1974;
- (b) the number of applicants who have been waiting for a period of more than three years; and
- (el whether there is any scheme undei Government's consideration for providing telephone connections speedily to the applicants and if so, the outlines thereof?]
 - tf 1 English translation.

संबार मंत्री (डा॰ संकर वयाल शर्मा): (क) 31 मार्च, 1974 तक टेलीफोन कनेक्शनों के लिये 532268 प्रावेदन पत्न निपटाने को बाकी थे। 31 प्रगस्त, 1974 तक के प्रांकड़े तूरन्त उपलब्ध नहीं हैं।

- (ख) 31 मार्च, 1974 को 3 वर्ष से अधिक समय से प्रतीक्षा करने वाले प्रावेदकों की संख्या लग-भग 1.80,000 थी।
- (ग) जो भी सीमित साधन उपलब्ध हैं उसी से टेलीफोन कनेक्शनों की मांग जल्दी से जल्दी पूरी करने के लिये विभिन्न टेलीफोन केन्द्रों का विस्तार किया जा रहा है होर नये टेलीफोन केन्द्र खोले जा रहे हैं। पांचवी योजना की खबधि में लगभग सात लाख नये टेलीफोन कनेक्शन देने का प्रस्ताव है। पांचवीं पंच वर्षीय योजना के छन्त तक प्रतीक्षा-सूची में संख्या घटकर 265 लाख हा जाने की संभावना है।

||THE MINISTER Oh COMMUNICA TIONS (DR. SHANKER DAYAI SHARMA): (a) The number of application; for telephone connections pending as or 31-3-74 was 532268. Figures as on 31-8-74 :ire not really available.

- (b) About 1,80,000 applicants were waiting for a period of more than 3 years a? on 31-3-1974.
- (c) The various telephone exchanges are being expanded and new exchanges are being opened to meet the demand for telephones as early as possible subject to the limited availability of resources. About 7 tacs new telephone connections are proposed to be given in Fifth Plan period. The waiting list is expected to be reduced to 2.65 lacs by the end of the Fifth Five Year Plan.]

Threat to form parallel Government in Bihar

113. SHRI SYED AHMAD HASHMI: SHRI M. KADERSHAH:

Will the Minister of HOME AFFAIRS be pleased to state :

if | English translation.

- (a) whether it is a fact that Shri Jiiyaprakash Narain has recently threatened to I form a parallel Government in Bihar; and
- (b) if so, what is Government's reaction thereto'.'

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHS1N): (a) Government have seen press reports to this effect.

(b) Government deprecate the attempts to undermine the democratic institutions esablished under the Constitution.

Punjab Small Scale Industrial Units employees

- 114. SHRI J. S. ANAND: Will the Minister of INDUSTRY AND CIVIL SUP-PLIES be pleased to state:
- (a) whether it is a fact that the Punjab: Government gave an assurance to the Cen tral Government to the effect that the census staff in small scale industrial units would be finally absorbed in other offices after completion of the census operations;
- (b) if so, whether it is a fact that 240, employees of the census staff are facing re trenchment as none of them has been provided with an alternative job; and
 - (c) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a)

to (c) No assurance was given by Governiment of Punjab about absorption of the census staff in regular posts after completion; of the census operations. The State owned Corporations are however being requested by the Government of Punjab to give preference to these persons in the matter of employment. Central Government have already impressed upon the State Governments the desirability of finding suitable, employment for these persons.